

जयपुर और उदयपुर आकाशवाणी केंद्रों  
की परिधि

1157. प्रो० निर्मला कुमारी शक्तावत :  
क्या सूचना और प्रसारण मंत्री यह बताने  
की कृपा करेंगे कि :

(क) जयपुर और उदयपुर के  
रेडियो स्टेशनों के प्रसारण कितनी परिधि  
तक प्राप्त होते हैं ;

(ख) क्या यह सच है कि उदयपुर  
रेडियो स्टेशन के प्रसारण, दिल्ली में बिल्कुल  
सुनाई नहीं देते और जयपुर के प्रसारण यहाँ  
मृषिकल से सुनाई देते हैं; और

(ग) क्या सरकार का विचार इन  
दो रेडियो स्टेशनों को अधिक शक्तिशाली  
बनाने का है ?

सूचना और प्रसारण मंत्रालय में  
उपमंत्री (कुमारी कुमूदबेन एम० जोशी) :

(क) और (ख) दिन के समय आकाशवाणी,  
जयपुर के 1 किलोवाट मीडियम वेव ट्रांसमीटर  
का प्रसारण क्षेत्र विभिन्न दिशाओं में 17  
और 30 किलोमीटर के बीच तथा आकाश-  
वाणी, उदयपुर केंद्र के 10 किलोवाट  
मीडियम वेव ट्रांसमीटर का प्रसारण क्षेत्र  
सभी दिशाओं में लगभग 55 किलोमीटर  
है। ये ट्रांसमीटर क्रमशः अल्प और मध्यम  
क्षमता वाले हैं तथा ये उन्हीं क्षेत्रों के लिए हैं  
जिन में ये स्थित हैं। इन के दिल्ली में सुने  
जाने की अपेक्षा नहीं की जाती।

(ग) संसाधनों की कमी के कारण जयपुर  
या उदयपुर के ट्रांसमीटर की क्षमता को  
बढ़ाने का कोई प्रस्ताव नहीं है। तथापि,  
स्वीकृत छठी "योजना" (1980-85)  
में आकाशवाणी, अजमेर (जो जयपुर के  
कार्यक्रमों को रिले करता है) की क्षमता को  
20 किलोवाट से बढ़ा कर 200 किलोवाट  
करने की स्कीम है।

### Drugs under generic names

1158. SHRI R. K. MHALGI : Will  
the Minister of PETROLEUM, CHEMI-  
CALS AND FERTILIZERS be pleased  
to refer to the reply given to Unstarred  
Question No. 952 on 17th June, 1980  
regarding demand by Maharashtra Phar-  
maceutical Manufacturers Association Pune  
Maharashtra and to state :

(a) whether any progress has been made  
in last six months regarding the review  
of the list of products for which the trade  
names are abolished and to include more  
items to be marketed under generic  
names;

(b) if so, the nature and details of pro-  
gress made so far ; and

(c) if no progress made, the reasons  
therefor ?

THE MINISTER OF STATE IN  
THE MINISTRY OF PETROLEUM,  
CHEMICALS AND FERTILIZERS  
(SHRI DALBIR SINGH) : (a) to (c) .  
Government have issued necessary Gazette  
Notification in January, 1981 amending  
the Drugs & Cosmetic Rules, 1945 to  
give the needed statutory effect to the  
decision concerning abolition of brand  
names in respect of single ingredient  
formulations of five drugs. The aboli-  
tion of brand names of these drugs will be  
effective from 1-8-1981. Only after some  
experience is gained through implemen-  
tation of the decision already taken, any  
such review would be worthwhile.

### New Coal Projects sanctioned during 1980-81

1159. SHRI MANMOHAN TUDU :  
Will the Minister of ENERGY be pleased  
to state :

(a) the number and names of the new  
coal projects that have been sanctioned  
in 1980-81;

(b) whether Government have a pro-  
posal for raising coal production during  
the Sixth Plan period;

(c) if so, the number of new coal pro-  
jects proposed to be taken up during the  
year 1981-82; and

(d) the detailed steps his Ministry  
propose to take to increase coal production ?

THE MINISTER OF STATE IN  
THE MINISTRY OF ENERGY (SHRI  
VIKRAM MAHAJAN) : (a) A state-  
ment giving the information is attached.

(b) A target for production of 165 million tonnes of coal per annum has been fixed for the terminal year (1984-85) of the Sixth Plan.

(c) Presently 34 project proposals received from coal companies are under examination. It is proposed to take up as many coal projects as possible.

(d) For increasing coal production different steps are being taken like quickly developing opencast mines, introduction of advanced technology, and modern equipment, ensuring better availability of inputs like power, etc. and constant monitoring of projects implementation.

### Statement

*Coal Projects sanctioned by Government so far during 1980-81*

#### *Eastern Coalfields Ltd.*

1. Rajmahal Opencast

#### *Central Coalfields Ltd.*

2. Ara Reorganisation
3. Gobindpur Phase-I
4. Kakri Opencast.

#### *Western Coalfields Ltd.*

5. Pipli Colliery
6. Inder Colliery
7. Hindustan Lalpeth (Reorganisation)
8. Satpura Mine I and II
9. Chhinda Colliery
10. Introduction of Powered Support Face of Pathakhera-I Mine.

#### *Bharat Coking Coalfields Ltd.*

11. Keshalpur Opencast
12. Nichitpur-Tutulmari Opencast
13. Bhalgora
14. Kharkhara-Dharmaband
15. North Amlabad

#### *Singareni Collieries Company Ltd.*

16. Ramagundam Opencast
17. Manuguru, Opencast No.1

### *Advance Action*

18. Ravindra Khani No. 8 Incline
19. Godavari Khani No 11-A

### **National policy to exploit Hydro-Electric potential**

1160. SHRI CHINTAMANI PANIGRAHI : Will the Minister of ENERGY be pleased to state :

(a) whether Government have formulated a national policy for exploitations of country's vast Hydro-electric potential ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : (a) and (b). Recognizing the immense hydel potential available, Government has decided to lay great stress on its exploitation. With the objective in view it is proposed to instal additionally 4768 MW of hydel capacity in the VIth Plan period, and 15000 MW of hydel capacity in the VIIth Plan period, which will bring the proportion of hydel to thermal capacity on par with each other.

It has also been decided that large hydro projects be taken up for execution in the Central Sector, with a view to expediting their commissioning. For the first time investigation of hydro projects has been entrusted to the National Hydro-electric Power Corporation, with a view to keeping ready a shelf of projects that would be available for execution.

### **Proposals by USSR For Exploration and Production of Oil**

1161. SHRI CHINTAMANI PANIGRAHI : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether USSR has offered many proposals for collaboration in the field of oil exploration and on increasing the production of onshore wells ; and

(b) if so, the details thereof and reaction of Government thereon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P.C. SETHI) : (a) and (b). In accordance with the agreement on Economic and Technical Cooperation signed on 10th December, 1980 the Soviet Side would render cooperation to the Indian Side in execution, in one of the promising onshore areas in India, of